				F	t of Coffee F	orms submitted in	hlle			
				FOIIIIa		nary Sheet	DUIK			
						ction –A				
Name	and address of Export	or			360	Stion -A		Period from & to		
	of Permission (LOP)	EI						Date of LOP issu		
	TP/EHTP/SEZ/EPZ/10	0% EOU/DTA Unit)						Date of LOP 1881	ueu .	
	of Authorised Datacon							IEC Code :		
	and Address of Author							Authorised Deal	or Codo :	
Ivallie	and Address of Admo	ilseu Dealei/Dalik			500	ction - B		Authorised Dear	ei Code .	
			Lieta	of Invoices f		export value throug	h datacom/link			
				of Invoices i		to	ii uatacom/iiik			
Sr.	Softex No.	Name of the	Address of	Country	Currency		Invoice	Internal	Type of S/W	Offshore Export
No.	Softex No.	Client	the Client	Country	Currency	invoice Number	Date (DD/MM/YY)	project code/ Contract Agreement No. & Date	Exported (RBI Distinct Code) Ex 906 to 911 then specify	Value in Foreign Currency (Invoice Amt)
						tion – C				
I/We usix mo	:	e export value contra deliver to the bank	acted and declar	ed above. I/	Declaration bitch this declaration was declarated to the control of the control o	on by Exporter aration is made and are that the software senting the full value	has been devel of the software e	oped and exporte exported as above e under the Forei	ed by using authoriz	eed and legitimate (i.e. within gement Act, 1999
Certifi	e for use of the compete				-				and accepted by u	S.
Place Date Name Desig	:						St	S	ignature of the Des TPI/EPZ/SEZ on be munications & Info	ignated Official of ehalf of Ministry of rmation Technology)

					Form	at of Softe	ex Forms subr	nitted in b	ulk for ro	valty recei	pt					
							Summa	ary Sheet			•					
				1			Sect	ion –A			T =					
		ress of Exporte	er									om & to :				
No.	(STP/EHTP	ssion (LOP) P/SEZ/EPZ/100									Date of L	OP issue	d:			
		rised Datacom									IEC Cod					
Nan	ne and Add	ress of Author	ised Dealer/B	ank							Authorise	ed Dealer	Code:			
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		Details of	invoices for	Royalty or			for offshore ex products expo						to			
		<del>Dotano or</del>		recyally of	1 CONTINUE OF	uonugoor	or oddoto expe	tou uum	g the peri	<u>ou raioca</u>					_	
Sr. No.	Softex No.		Address of Cour	Country	Currency	Invoice Number	Invoice Date (DD/MM/YYYY)	Unique Internal	Offshore Export	Type of Software	Details of Software Packages/ Products exported			cts	Mode of realisa-	Calcula- tion of
								project code/	value in Invoice	Exported	GR/SDF/PP/ SOFTEX	Date of Export	Royalty agreement details		tion of Royalty	Royalty amount
								Contract Agree- ment / PO Date	currency		Form No. on which exports were		% and amount of royalty	Period of Royalty agree-	value	
											declared		Toyuny	ment		
							Secti Declaration	on – C	rter							
fron data	n the buyer acom links. e undertake	represents the that I/We will	export value	contracted bank name	and declared above the	d above. I	which this declar We also declar change represe	ration is made that the nating the fo	ade and th software h	as been de	eveloped and are exported	d exported as above	d by using a on or befo	authorized re	and legitin	nate within
SIX I	months fron	n the date of in	ivoice/ date of	last invoice	e raised durir	ng a montr	n), in the manne	r specified	in the Re	gulations m	nade under t	he Foreigi	n Exchang	e Manager	ment Act, 1	1999
Plad Date Nan	е	: : :									Stamp					
	ignation	:											Signat	ure of the I	Exporter	
Spa	ce for use	of the compete	nt authority (i	.e. STPI/EP	Z/SEZ) on b	ehalf of Mi	nistry of Comm	unications	& Informa	tion Techn	ology					
Cer	tified that th	ne software des	scribed above	was actua	lly transmitte	d and the	export value de	clared by t	he exporte	er has been	found to be	in order a	and accept	ed by us.		
Place Date Nan	e ne	: : :									Stamp		gnature of			
Des	ignation	:											PI/EPZ/SE			•

#### DECLARATION OF REALISATION AGAINST SOFTWARE EXPORT REPORTED FOR THE QUARTER ENDED \_\_\_\_\_

1.	Name and Address of the Exporter	
2.	Import Export Code :	
3.	Details of collections by Invoices in respective collections account	As per Attachment A
4.	Details of Foreign Inward Remittances against software exports	As per Attachment B

We hereby declare that we are the seller of the software in respect of which this declaration is made out and the particulars given above and the enclosed Annexure A and B are true. We also declare that the software has been developed and exported by using authorized and legitimate datacom links.

We undertake that where full value of software exports are not realized within the prescribed time period, we shall notify the same and seek necessary approvals for delayed remittance as per the Foreign Exchange Management Act, 1999.

Place	:	
Date	:	Signature of the Exporter
		Name :
		Designation :

## **ATTACHMENT A**

Details of Invoices for export of software against which export sales proceeds were realized during the Quarter ended \_\_\_\_\_

Sr. No.	SOFTEX No.	Name of Client	Invoice Number	Invoice Date	Invoice Currency	Offshore Invoice Value	Offshore Invoice Value realized	Date of realization of export proceeds	Name of the Bank	Country of the Bank
	Referring to the SOFTEX number used while submitting the periodic declaration									

## ATTACHMENT B

# Details of Aggregate Foreign Inward Remittances during the Quarter ended \_\_\_\_\_\_

Sr.No.	Name & Address of the Authorised Dealer	Date of Inward remittance	Foreign Currency	Amount of Inward remittance in Rupees	Name & Address of the Overseas bank from which remittance has been effected
I) Direct	Inward remittance against exports of software				
	Inward remittance against exports of software  Name & Address of the Authorised Dealer	Date of Inward remittance	Foreign Currency	Amount of Inward remittance in Rupees	Name & Address of the Customer from which remittance has been received
			Foreign Currency		
			Foreign Currency		
			Foreign Currency		
I) Direct			Foreign Currency		
			Foreign Currency		

## ANNEXURE – D

#### **ENC File Format**

Field	Format	Default Width
A.D. Code (Uniform Code 1)	Char (7)	7
Fortnight end Date	YYYYMMDD	8
Date of Negotiation	YYYYMMDD	8
Bill Number	Char (7) e.g. N000001	7
Importer Exporter code	Char (10)	10
GR/PP/SOFTEX Form Number	Char (8) e.g. AA000001	8
Shipping Bill Number (inclusive of 4 digit port code in case of EDI transactions	Char (11)	11
Shippling Bill Date	YYYYMMDD	8
Custom Serial Number	Char (10)	10
Currency	Char (3)	3
Invoice Value	Num (10)	10
Country of Destination	Char (2)	2
Field	Format	Default Width
Invoice Value	Num. (10)	10
Country of Destination	Char (2)	2

## <u>ANNEXURE – E</u>

#### SOFTEX DATA CARD DESIGN (w.e.f. January 1997; Record Length 96)

Field Name	Description	Column	Width	Valid Codes
TF	Type of Forem	1	1	S
Job Code	.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	2	1	
P.O. Code	Punch Operator Code	3	2	Punch 99, if there is no PO Code
Centre	Centre of Exports	5	1	FED Centre
Page	Page No. (FED)	6	4	Punch 0000 (four zeros)
Mstat	Year & Month of Statistics	10	4	YYMM (for year 2000 YY is 00)
Skip	Skip	14	2	Keep Blank
FED Check No.	fed cHECK nUMBER	16	10	
Form No.	Softex form number	26	8	Form Prefix (2 Char) followed by 6 digit for serial No.
IE Code	Importer Exporter Code	34	10	
Country	Country of Destination	44	3	
Skip	Skip	47	2	Keep Blank
Commodity	Commodity Code	49	3	Commodity Code, as indicated in Softex Form
Shipmth (MMYY)	Month & Year of Shipping Bill	52	4	YYMM (for year 2000 YY is 00)
Cur	Currency Code	56	3	
Inv.	Value of Invoice	59	10	
CurrAGE	Currency of Agency Commission	69	3	
AGCOM	Agency Commission	72	8	
CUSTFOB	Custom Value (Rs.) (FOB)	80	10	
Skip	Skip	90	1	Keep Blank
LC	Letter of Credit (under L/C or not)	91	1	If Export under L/C
				2) Others
UPDIND	Update Indicator	92	1	Blank, if fresh card
				1 For deletion
				2 For Modification
				3 For under objection
OFIND	Overflow Indicator	93	1	1 If INV value consists of 11 digits
		94	1	Blank, for correct Softex Form No.
				If the serial number (numeric part) in the form is less than 6 digits
Re-Import	Re-import indicator	95	1	Blank, for export
•				1 for re-imports
EOU	Export Oriented Unit	96	1	1 for 100% EOU
		ĺ		Blank, for Others